

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 34
CP(IB) 393 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Shree Sumitra Enterprise Partnership Firm Through its
Patner Chiranjanbhai H Patel
V/s
SS Alloy Products Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 13.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP :
For the Respondent :

ORDER

No one appeared for Operational Creditor as well as for Corporate Debtor. Pleadings are complete. We direct parties to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

List the matter for further consideration on 24.08.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)